

HEAD OFFICE

**Uttarakhand Environment Protection
and Pollution Control Board**

**46-B, I.T. Park, Sahastradhara Road,
Dehradun (Uttarakhand)**



Action Taken Report

Original Application No. 896 of 2019

In compliance of order dated 30.10.2019

of the

Hon'ble National Green Tribunal,

Principal Bench,

New Delhi

Action Taken Report
In the matter of
Original Application No. 896 of 2019

Teluram

(Applicant)

Vs

State of Uttarakhand

(Respondent)

In compliance of the order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi on dated 30.10.2019, the inspection is carried out by the official of Regional Office Uttarakhand Environment Protection and Pollution Control Board, Roorkee, Distric-Haridwar on dated 02.12.2019, The inspection report is enclosed as **Annexure-01**. According to the inspection report:-

There are two-unit namely- M/s R.B.N.S. Sugar Mill Ltd and M/s R.B.N.S.Sugar mill Ltd (Distillery Unit) are in operation at the same premises.

A. M/s R.B.N.S. Sugar Mill Ltd,Laksar, Haridwar:-

1. Unit is a sugar mill with installed capacity of 1000 Tons cane crushing per day and also 290 MW power plant. Unit have valid consent up to march 2023.
2. During inspection, ETP plant was in operational and sample analysis report found as per norms.
3. Unit has also provides boilers of 90 TPH and 70 TPH with proper APCS and stack monitoring report found as per norms.
4. Unit is complying with CCA conditions of the Board and reusing treated water totally in cooling process through spar ponds.

B. M/s R.B.N.S. Sugar Mill Ltd (Distillery unit),Laksar, Haridwar:-

1. Unit is engaged in the manufacturing of Rectified Sprit/ENS/Ethanol-60 KLD using molasses through fermentation process. Unit have valid CCA up to March 2020.
2. Spent wash generated through fermentation process is treated through anaerobic digester and Multi Effect Evaporator (MEE). Concentrated spent wash is stored in three lagoons with total capacity of 5222 KL for bio composting.
3. The Central Pollution Control Board has issued closure direction under section -5 of Environment (Protection) Act,1986 due to non compliances of CPCB direction and also imposed an environment compensation amount of Rs 50,70000.00 on dated 23.05.2019. Further after compliance of CPCB directions and deposition of environment compensation, the said closure direction was modified by CPCB on dated 21.10.2019 and permitted to unit resumes their manufacturing operation as per consent conditions.
4. Unit is complying the CCA condition with maintain the Zero Liquid Discharge.

Considering the above observation and need of strict monitoring, the Uttarakhand Pollution Control Board has issued Direction to the Unit M/s R.B.N.S. Sugar Mill Ltd (Distillery unit),Laksar, Haridwar on dated 29.01.2020.copy is placed at **Annexure-02**.

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In compliance of Hon'ble NGT order dated 30.10.2019 in the matter of O.A. No. 896//2019, Teluram Vs State of Uttarakhand.

Inspection Report

In compliance of Hon'ble NGT order dated 30.10.2019 in the matter of O.A. No. 896/2019, Teluram Vs State of Uttarakhand, inspection of **M/S R.B.N.S. Sugar Mills Ltd., Laksar, Distt. Haridwar** was carried out on dated 02.12.2019. Mr. S.P. Singh, General Manager, was present at the time of inspection.

There are two units, namely – **M/S R.B.N.S. Sugar Mills Ltd.** and **M/S R.B.N.S. Sugar Mills Ltd. (Distillery Unit)** are in operation at the same premises. Unit wise observation are as given below:

A) **M/S R.B.N.S. Sugar Mills Ltd., Laksar, Distt. Haridwar:**

1. The Unit is a sugar mill with an installed capacity of 1000 Tonns Cane Crushing per day. Co-generation of 15+14 = 29 MW electricity is also generated from the Unit. Unit was in operation at the time of inspection.
2. The Unit is having Consolidated Consent & Authorization (CCA) from the Board which is valid up to 31.03.2023.
3. The Unit has provided Effluent Treatment Plant (ETP) of 2500 KLD capacity consisting of – Oil & Grease Trap; Oil Skimmer; Equilization Tank; Primary Clarifier; Aeration Tank with 06 blowers; Secondary clarifier; MGF/ACF & Sludge drying beds. Treated water is totally recycled in cooling process through spray ponds.
4. At the time of inspection ETP was in operation. ETP outlet sample analysis report showed- pH-7.62; BOD-20 mg/L; COD-174 mg/L & TSS- 25 mg/L. Values are within prescribed limit. Copy of Analysis report is enclosed as **Annexure-1**.
5. The Unit has also provided Online Continuous Effluent Monitoring System (OCEMS) at outlet of ETP for measurement of flow, pH, BOD, COD and TSS. OCEMS was found operational at the time of inspection. Real time data are being transmitted to the CPCB and UEPPCB.
6. Molasses is generated as by-product which is stored in 05 tanks within premises.
7. The Unit has also provided boilers of 90 TPH and 70 TPH capacities equipped with individual wet scrubbers and stack of 60 meter height. Stack emission monitoring conducted by M/S SIMA Labs (MoEF&CC approved third party laboratory) showed concentration of Particulate Matters (PM)- 84 mg/NM³ and 89 mg/NM³, respectively. Values of PM are within prescribed limit. Copies of stack emission monitoring reports are enclosed as **Annexure-2**.
8. Pressmed generated from the unit is used for bio-composting after mixing with concentrated spent wash generated from the Distillery Unit.
9. The overall house keeping of the Unit was satisfactory.

As such Unit is complying with CCA Conditions of the Board and also reusing treated water totally in cooling process through spar ponds.

Contd.... Page-2

B) M/S R.B.N.S. Sugar Mills Ltd., (Distillery Unit), Laksar, Distt. Haridwar:

1. The Unit is engaged in manufacturing of Rectified Sprit/ENA /Ethanol-60 KLD using molasses. Molasses passed through continuous fermentation process, where sugar is converted in to alcohol and CO₂ with help of yeast enzyme.
2. The Unit is having Consolidated Consent & Authorization (CCA) from the Board which is valid up to 31.03.2020.
3. Spent wash generated through the fermentation process is treated through anaerobic digester. After extracting the biogas through the biomethanation process, biomethanated spent wash is concentrated in Multi Effect Evaporator (MEE). Concentrated spent wash is stored in lagoons for bio-composting.
4. The Unit has four stage falling film evaporator bodies and two forced circulation bodies installed as MEE with a feeding capacity of 840 KLD. Mass flow meters are installed at inlet and outlet points of MEE.
5. The Unit has installed Condensate Polishing Unit (CPU) of 1050 KLD capacity for treatment of process condensate. CPU consisting of equalization tank, UASB, aeration tank, clarifier and lamella. Treated water is being recycled in Sugar Mill through spary pounds.
6. The Unit has three storage lagoons of 1925M³, 1925M³ and 1372M³ capacities with total storage capacity of 5222M³.
7. Concentrated spent is used for bio-composting after mixing with pressmud generated from the sugar mill.
8. The Central Pollution Control Board vide its letter ref. no. B-190198/NGRBA(RG)/Distillery/4/2016-17/1460 dated 23.05.2019 issued closure direction under section-5 of the Environment (Protection) Act, 1986 due to non-compliance of CPCB' direction and also imposed an environmental compensation amount of Rs. 50,70,000/-. Further, after compliance of CPCB's directions said closure direction was modified on dated 21.10.2019 and permitted to resumes manufacturing operation as per consent conditions. Unit has also deposited environmental compensation amount of Rs. 50,70,000/- to the Central Pollution Control Board.
9. Laksar drain pass through the storage lagoons of the unit. Regular water quality monitoring of Laksar drain is being carried out by the Board.

Based on above observation, it is evident that the Unit have provided pollution control measures as per CCA conditions and maintain Zero Liquid Discharge (ZLD). However, in order to ensure appropriate operation of pollution control measures and compliance of CCA conditions, following instructions may issued to the Unit:

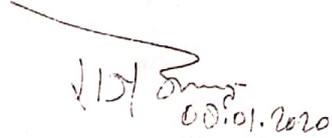
1. The Unit shall dispose the spent wash through bio-composting process only after concentrated in Multi Effect Evaporator (MEE).

Contd.... Page-3

2. The Unit shall ensure that no seepage /runoff from bio-composting yard go into the drain or outside the yard areas.
3. The Unit shall increase bunds height of storage lagoons to prevent entry of surface runoff to lagoons.
4. The Unit shall restrict its lagoon capacity to 30 days equivalent of concentrated spent wash as per CPCB directions dated 14.10.2019.
5. The Unit shall undertake water quality monitoring of Laksar drain- passing nearby lagoons, regularly and shall submit report to the Boards' offices.


02.01.2020

(Sunil Kumar)
Assistant Environment Engineer


00.01.2020

(Dr. Rajendra Singh)
Regional Officer (I/c)

UTTARAKHAND ENVIRONMENT PROTECTION &
POLLUTION CONTROL BOARD
Gauradevi Parayavaran Bhawan
46-B, SIDCUL, IT Park, Sahasradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

Web: www.ueppcb.uk.gov.in

UEPPCB/HO/ Lab-04 /2019/

Date: 17.12.2019

Industrial Waste Water Characteristic

Name & Site of Sampling Point		M/s, RBNS Sugar Mill, Laksar, Haridwar	
Sample Collected By:		Dr. Rajendra Singh (RO)	
Sample Analysed By:		Mr. S.K. Dimri, Asst. Scientific Officer	
Date of Sampling:		02.12.2019	
Sampling Point:		ETP outlet	
Natural of Sample :		Grab	
S.N.	Parameters	Observation	Prescribed Standard
1	Colour	Colourless	-
2	Odour	Odourless	-
3	pH	7.62	6.5-8.5
4	BOD	20	30
5	COD	174	250
6	Total Solids	667	-
7	Total Dissolved Solids	642	-
8	Total Suspended Solids	25	100

All values are in mg/l. except pH.


Asst. Scientific Officer


Scientific Officer



SIMA LABS

Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.

(GOVT. APPROVED TESTING LABORATORIES)

A-3/7, Mayapuri Industrial Area, Ph- II, New Delhi - 11006
Phone : +(91)-(11) 43854300
Email : reports@simalab.com
CIN No : U74899DL1988PTC031785
Website : www.simalab.net | www.simalab.com

TESTING STREAMS, FOOD, AGRICULTURAL, PHARMACEUTICALS, DRUGS & COSMETICS, WASH, DOMESTIC ENVIRONMENT, WATER, BUILDING MATERIAL

7.8 E.01

TEST REPORT

PARTY CODE : R/UKH/011
R.B.N.S SUGAR MILLS LTD.

REPORT NO. : UK1118000419
REF. NO. : NS

LAKSAR, HARIDWAR, UTTARAKHAND

REF. DATE : NS
DT.RECD : 18/11/2019

SAMPLE NAME : EFFLUENT WATER (ETP-OUTLET)

RESULTS OF ANALYSIS

Reference : EP Act Standard

DESCRIPTION : One Effluent water sample from Outlet of ETP was collected by us on 16/11/2019.

SAMPLING DATE : 16/11/2019

SAMPLE QTY. : 1 LTR.

S.No.	Parameters	Units	Results	Limit (Max.)	Protocols
1.	pH	NA	7.18	5.5 to 9.0	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	14	100	IS:3025 (P-17)
3.	Chemical Oxygen Demand	mg/L	72	250	IS:3025 (P-58)
4.	Biochemical Oxygen Demand (for 3 days at 27°C)	mg/L	23	30	IS:3025 (P-44)
5.	Colour	Hazen	Colourless	NA	IS:3025 (P-4)
6.	Sulphate (as SO4)	mg/L	325.7	NA	IS:3025 (P-24)

Date of performance : 18/11/2019 to 23/11/2019

NA = Not Applicable

SAMPLE COLLECTED BY US

DATE : 23/11/2019

AUTHORISED SIGNATORY

REMARKS

1. Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.
2. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
3. This Report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of law and should not be used in any advertising media without special permission in writing.
4. Sample shall be disposed off after issue of Test Report unless specified.
5. A complaint register is available with the laboratory.

Page : 1 of 1
Ranjan Kumar



SIMA LABS

**Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.**

(GOVT. APPROVED TESTING LABORATORIES)

A-3/7, Mayapuri Industrial Area, Ph- II, New Delhi - 110064
Phone : +(91)-(11) 43854300
Email : reports@simalab.com
CIN No : U74899DL1988PTC031785
Website : www.simalab.net | www.simalab.com

TESTING STREAMS: FOOD & AGRICULTURAL • NUTRACEUTICALS • DRUGS & COSMETICS • AYUSH & URANIUM • ENVIRONMENT • WATER • BUILDING MATERIAL

TEST REPORT

7.8.E.01

PARTY CODE : R/UJKH/011
R.B.N.S SUGAR MILLS LTD.
LAKSAR, HARIDWAR, UTTARAKHAND

REPORT NO. : UK1118000219
REF. NO. : NS
REF. DATE : NS
DT.RECD : 18/11/2019

SAMPLE NAME : STACK EMISSION

RESULTS OF ANALYSIS

Reference : IS 11255 & EPA

Description : One Stack Emission sample was collected by us on 16/11/2019 between 02:30 PM to 03:00 PM.

Name of Industry : R.B.N.S SUGAR MILLS LTD.

Name of plant & Section : Boiler Section

Emission Source Monitored : Boiler Stack

Type of Fuel Used : Bagasse

Stack Identification : Boiler Stack No.-2 (70 TON)

Normal Operating Schedule (Hrs/day) : 24

Location of sampling Point : As per norms

Type of Chimney (ACC/Metal) : RCC

Stack Height (Meters)

 a. From source of Emission : -

 b. From Roof Level : -

 c. From Ground Level : 60

Diameter of stack (cm) : 300

Sampling Duration (minutes) : 30

Parameters Monitored : PM

Purpose of Monitoring : Assessment of pollution load

Products Manufactured : Sugar, Molasses

Control measures (if any) : Wet scrubber ✓

Recovery of Material (if any) : Nil

General Sensory observations : Normal

Fugitive Emissions (if any) : Nil

Stack Temperature (°C) : 138

Ambient Temperature (°C) : 25

Average Stack Velocity (m/second) : 8.45

Quantity of Emission (Nm³/Hr) : 165049

S.No.	Parameters	Units	Results	Limits (Max.)	Protocols
1.	Particulate Matter	mg/Nm ³	89.0 (at 12 % CO2)	150	IS:11255 (P-1)

Date of performance : 18/11/2019 to 20/11/2019

NA = Not Applicable

SAMPLE COLLECTED BY US

DATE : 20/11/2019

AUTHORISED SIGNATORY

REMARKS

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4. Sample shall be disposed off after issue of Test Report unless specified.
5. A complaint register to be maintained.

Page: 1 of 1

Ashutosh Jcshi



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TESTING STREAMS - FOOD & AGRICULTURAL - NUTRACEUTICALS - DRUGS & COSMETICS - AYUSH & URANI - ENVIRONMENT - WATER - BUILDING MATERIAL



TEST REPORT

PARTY CODE : R/UKH/011
R.B.N.S SUGAR MILLS LTD.
LAKSAR, HARIDWAR, UTTARAKHAND

REPORT NO. : UK1118000119
REF. NO. : NS
REF. DATE : NS
DT.RECD : 18/11/2019

SAMPLE NAME : STACK EMISSION

RESULTS OF ANALYSIS

Reference : IS 11255 & EPA

Description : One Stack Emission sample was collected by us on 16/11/2019 between 12:45 PM to 01:15 PM.

Name of Industry : R.B.N.S SUGAR MILLS LTD.

Name of plant & Section : Boiler Section

Emission Source Monitored : Boiler Stack

Type of Fuel Used : Bagasse

Stack Identification : Boiler Stack No.-1 (90 TON)

Normal Operating Schedule (Hrs/day) : 24

Location of sampling Point : As per norms

Type of Chimney (ACC/Metal) : RCC

Stack Height (Meters) : -

 a. From source of Emission : -

 b. From Roof Level : -

 c. From Ground Level : 60

Diameter of stack (cm) : 300

Sampling Duration (minutes) : 30

Parameters Monitored : PM

Purpose of Monitoring : Assessment of pollution load

Products Manufactured : Sugar Molasses

Control measures (if any) : Wet scrubber ✓

Recovery of Material (if any) : Nil

General Sensory observations : Normal

Fugitive Emissions (if any) : Nil

Stack Temperature (°C) : 135

Ambient Temperature(°C) : 25

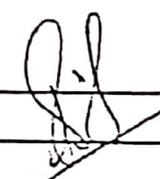
Average Stack Velocity (m/second) : 9.10

Quantity of Emission (Nm³/Hr) : 169049

S.No.	Parameters	Units	Results	Limits (Max.)	Protocols
1.	Particulate Matter	mg/Nm ³	84 (at 12 % CO2)	150	IS:11255 (P-1)

Date of performance : 18/11/2019 to 20/11/2019

NA = Not Applicable

SAMPLE COLLECTED BY US 

DATE : 20/11/2019

AUTHORISED SIGNATORY

REMARKS

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- Sample shall be disposed off after issue of Test Report unless specified.
- A complaint register is available with the laboratory.

shutcsj Joshi

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ANNEXURE 02

HEAD OFFICE
Uttarakhand Environment Protection and Pollution Control Board
"Gaura Devi Prayavaran Bhawan"
46B, I.T. Park, Sahastradhara Road, Dehra Dun

UEPPCB/HOI/1902-183-436/10469-1759

Date: 29.01.2020

To,
M/s R.B.N.S. Sugar Mills Ltd.
(Distillery Unit), Laksar,
District- Haridwar.

Sub: - Direction Under O.A. No. 896/2019 Teluram Vs State of Uttrakhand reg.

Sir,

In pursuance of the Hon'ble NGT order dated 30.10.2019 in matter of O.A. No. 895/2019, Teluram Vs State of Uttrakhand inspection of M/s R.B.N.S. Sugar Mill, Laksar, Distt- Haridwar and M/s R.B.N.S. Sugar Mills Ltd. (Distillery Unit), Laksar, Distt- Haridwar was carried out the Regional Office, Roorkee on dated 02.12.2019.

In order to ensure appropriate operation of pollution control measures and compliance of CCA condition, following direction has issued to M/s R.B.N.S Sugar Mill (Distillery Unit) for strict compliances:-

1. The unit shall dispose the spent wash through bio-composting process only after concentrated in Multi Effect Evaporator (MEE).
2. The unit shall ensure that no seepage/runoff from bio-composting yard go into the drain or outside the yard areas.
3. The unit shall increase bunds height of storage lagoons to prevent entry of surface runoff to lagoons.
4. The unit shall restrict its lagoon capacity to 30 days equivalent of concentraed spent wash as per Central Pollution Control Board directions dated 14.10.2019.
5. The unit shall undertake water quality monitoring of Laksar drain-passing nearby lagoons, regularly and shall submit report to the Board's offices.

Yours faithfully


(S.P. Subudhi)
Member Secretary

Copy to: - Regional Officer ^{ROP} for information and necessary action.


Member Secretary

